with Permission

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

श्री राजमणि पटेल (मध्य प्रदेश): महोदय, में भी स्वयं को इस विषय के साथ संबद्ध करता हूं।

SHRI N.R. ELANGO (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

PROF. MANOJ KUMAR JHA (Bihar): Sir, I also associate myself with the issue raised by the hon. Member.

## Refusal by Banks to give loans

SHRI K.C. VENUGOPAL (Rajasthan): Mr. Chairman, Sir, our economy is in a deep crisis. Already the Government of India has announced several packages, including *Aatmanirbhar Bharat* and a ₹ 3 lakh crore loan package for MSME sector. Recently, we had an interaction in the Parliamentary Standing Committee with the Tourism Secretary. He himself is saying that banks are very much reluctant to give loans to the MSME sector. So, they are all in a trouble. As per a report of the Tourism Secretary, there is a job loss of five crore in the tourism sector alone. Then, when is it going to be revived? The banks are very much reluctant to give loans to the MSME sector. Then, what is going to happen to this sector? The entire country is going through an agony. Everywhere, there is a job loss. Everywhere, there are problems. The Government is announcing packages. But, on the ground, what is happening? Nothing is happening. The Government is not checking it. Therefore, there is a need for a direction from the Reserve Bank of India or the Government of India. To what extent is the loan given

to the MSME sector? Or else, the promises will not be fulfilled, at all. Our people will be in deep crises. This is what I want to mention, Sir.

SHRI K.K. RAGESH (Kerala): Sir, I associate myself with the issue raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

DR. AMEE YAJNIK (Gujarat): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI N.R. ELANGO (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

श्री राजमणि पटेल (मध्य प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूं।

## **\*SPECIAL MENTIONS**

## Demand to standardize guidelines to address loss and inconvenience to passengers due to changes in flight routes during COVID-19

SHRIMATI ROOPA GANGULY (Nominatd): Sir, the flights were halted because of the rampant rise in the COVID-19 cases in India and were resumed in phased manner afterwards. But, the frequent changes in the rules have left many passengers confused and in the worst case they are also stranded.

The direct flights scheduled earlier were later changed to indirect flights causing inconvenience for the passengers and also loss in the business in case the person is not able to attend important business matter.

<sup>\*</sup>Laid on the Table.